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Dated 2-4-92

Mr. R. P. Rangnathan
for the applicant Mr. I. J.
Naik.

2. The applicant was
employed in Home for Poor
at Diu. This institute
was taken over by the
Institute of Public
Assistance (Provedoria)
Panji-Goa. This Institute is
~~not a regular office of a U.T.~~
~~does not come under~~
of the Govt. of India, though
Rules of the Central Govt.
~~Department~~ are ^{made} ~~not~~
applicable to this institute.
This Tribunal has no
jurisdiction therefore we
cannot entertain this
application. The application
is rejected on this
ground.

order/Judgement despatched
to Applicant/Respondent(s)
on 13/5/92

(M. Y. Priolkar)
MCA

(U. C. Srivastava)
V.C.

W. N. N.